


3

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/8/2017
NAME OF THE PETITIONER(S) : K.K. JAGADISH
NAME OF THE RESPONDENT(S) : M/s CADS SOFTWARE INDIA PVT LTD & 7 others
UNDER SECTION : 241/242

S.No.	Name (in Capital)	Represented by	Signature
1.	CADS SOFTWARE and 7 others	V.V. SIVAKUMAR for DVA Associates	
2.	A. S. Sindharon	Counsel for Respondent	23-1-18 Am dnu

ORDER

Counsels representing both the parties are present. Counsel for petitioner prayed for time to make submissions. Time is enlarged at request for hearing submissions. Put up on 22.02.2018.

sd/-

(S VIJAYARAGHAVAN)
Member(Technical)

sd/-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)